NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 13.08.2025 TO 14.08.2025

PETITION, APPLICATIONS, ADDITIONALS

HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

NOTE:- IF YOUR MATTER IS NOT LISTED ON THIS SHEET, OR IF YOUR OBJECTION IS NOT BEING RESOLVED, WE
REQUEST YOU TO PLEASE CONTACT OUR HELP DESK AT 011-24363846. TIME MONDAY TO FRIDAY 10:AM TO 1 PM & 2PM
TO 5PM

<u>IF IT'S A TECHNICAL ISSUE THAT CAN BE RESOLVED, WE WILL ENDEAVOR TO ASSIST YOU AND COMMUNICATE THE</u> STATUS OF YOUR OBJECTIONS.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	8/8/2025	CA(A) Merger and Amalgamation(Com panies Act)	710102070252025		AKSHAY BUILDWELL PRIVATE LIMITED VS	Sub- section (I) of section 230		required documents are not uploaded only index upload. File incomplete	Abhishek Nahta
2	8/8/2025	Company Petition IB (IBC)	710102070172025		KRISHNA PROJECTS PRIVATE LIMITED VS	IBC Section 59		all documents merge in one portal. 2. file complete.	NIRAJ
3	8/11/2025	Company Petition (Companies Act)	710102070792025		RAJNIGANDHA SANJAY PATIL VS EVERYWHERE AS A SERVICE PRIVATE LIMITED	Sec. 58(3),Sec. 59		no of objections: -1. bookmarking is mandatory in pdf 2. Rs.25/- welfare and Rs. 3/- court fees missing in vakalatnama 3. need every page sign in annexure 4. remove blank page no-134,137	KAUSIK
4	8/9/2025	Company Petition IB (IBC)	710102070352025		TRINITY SERVICES VS VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under		1. memo of parties put on after index. 2. 25Rs welfare fee and date missing in vakalatnama compulsory. 3. Demand notice reply missing. 4. OCR missing. 5. 9(3)b affidavit missing. 6 SECTION NOT MENTIONED IN SOFT COPY	Raymond
5	8/10/2025	Company Petition IB (IBC)	710102070412025		PARAG AGARWAL VS PRADEEP KUMAR KAUSHIK	Sec 60(5)		no of objection 1. case type wrong 2. incomplete online basic detail 3. application need every pages sign 4 pagination missed in book marking as per index 5 paste tickets on blank side of vakalatanama.	soumitra chatteriee
6	8/11/2025	Company Petition IB (IBC)	710102070702025		IIFL HOME FINANCE LIMITED VS ANGELS INFRATEL PRIVATE LIMITED	IBC under Sec 7	8/13/2025	documents not merge properly. 2. file incomplete.	Niraj Kumar
7	8/12/2025	Company Petition (Companies Act)	710102071092025		RIYA BALHARA (THROUGH SPA HOLDER PARVESH KUMAR) VS EAZYAPP TECH PRIVATE LIMITED	Sec. 58(3),Sec. 59		no of objections: - 1. bookmarking is mandatory in pdf 2. pagination missing in index and pdf 3. need sign every page in petition 4. remove APPEAL word in pdf 5. MOA & amp; amp; AOA missing 6. Master Index missing 7. Proof of Service missing 8. Vakalatnama missing	Umesh
8	8/13/2025	Intervention Petition (IBC)	710102071462025		VIVEK KHANNA & ORS. VS SPAZE TOWERS PRIVATE LIMITED	Section 60(5)/Rule		No of objection 1. Bookmarking missed in pdf 2. Memo party missed in pdf 3. Petitioner 2 affidavit missed in pdf 4. True copy sign missed in annexure page no 25 to 157 . 5. 25rs welfare ticket and 3rs court fees missed in pdf.	ISHTHA SINGH
9	8/12/2025	CP(AA) Merger and Amalgamation(Com panies Act)	710102071102025		R SYSTEMS INTERNATIONAL LIMITED VS SPAZE TOWERS PRIVATE LIMITED	Applicatio n under any other provisions		1. Case type wrong 2. section not mentioned in index 3. Memo party missed 4. remove extra pdf and submit final pdf 5. mentioned the section online portal 6. Affidavit missed in pdf 7. True copy sign required in	Sumit Kumar Shukla

10	8/13/2025	Company Petition (Companies Act)	710102071362025		TARUNBIR SINGH SETHI VS BIMAHUB INSURANCE WEB AGGREGATOR PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/14/2025	no of objections: - 1. bookmarking is compulsory in pdf 2. pagination missing in index and pdf 3. date missed in vakalatnama 4. OCR missing in pdf 5. remove double pdf entry	Ashutosh Kumar Tiwari
11	8/14/2025	Company Petition (Companies Act)	710102071612025		DR. NAVEEN CHAUDHARI VS SINO CREDITS AND LEASING LTD.	Sec. 213		ano of objections: -1. need sign every page in application 2. case type wrong in affidavit page no-80B & mp; amp; also vakalatnama 3. respondent name wrong in vakaltanama 4. MOA & mp; amp; AOA wrong	Swati Surbhi
12	7/23/2025	Interlocutory Application (I.B.C)	710102064612025	COMPANY PETITION IB (IBC)/725(ND)2020	ANIL KOHLI LIQUIDATOR FOR DEHRADHUN HIGHWAYS PROJECT LIMITED VS	Regulation 44(2), Liquidation process Regulation , 2016	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
13	7/27/2025	Interlocutory Application (I.B.C)	710102065592025	COMPANY PETITION IB (IBC)/264(ND)2024	VATIKA INFRACON	Section 12(2)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing. This is the reminder that the required Demand Draft	ADHISH SRIVASTAVA
	7/28/2025	Interlocutory Application (I.B.C)	710102065852025	COMPANY PETITION IB (IBC)/525(ND)2024	PRIVATE LIMITED VS PRATEEK GUPTA (HUF) & ORS.	Sec 60(5)	8/14/2025	(DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Vishal
15	7/29/2025	Interlocutory Application (I.B.C)	710102066612025	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA LIQUIDATOR OF JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS JAGTAR SINGH MEMBER OF SUSPENDED BOARD OF DIRECTORS MS VATIKA INFRACON	Section 25(2)(j), 43,45,47,50 ,60(5),66/R egulation 35A	8/14/2025	This is the reminder that the required Demand Draft	ABHISHEK
16	7/28/2025	Company Application(Compan ies Act)		COMPANY PETITION (COMPANIES ACT)/215(ND)2024	PRIVATE LIMITED AND ORS. VS PRATEEK GUPTA HUF AND ORS		8/14/2025	(DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Vishal
17	7/29/2025	Interlocutory Application (I.B.C)	710102066692025	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA LIQUIDATOR OF JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS JAGTAR SINGH MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50 ,60(5),66/R egulation 35A	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
18	7/28/2025	Interlocutory Application (I.B.C)	710102065872025	COMPANY PETITION IB (IBC)/203(ND)2025	VATIKA IT PARKS PRIVATE LIMITED VS BEACON TRUSTEESHIP LIMITED	Applicatio n under any other provisions- IBC	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Vishal
19	7/31/2025	Interlocutory Application (I.B.C)	710102067162025	COMPANY PETITION IB (IBC)/1896(ND)2019	MRS SHAKUNTLA DEVI KULSHRESTHA VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL GSS PROCON PVT. LTD	Section 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Avichal Mishra

20		Interlocutory		COMPANY PETITION	GIAN CHAND NARANG LIQUIDATOR FOR APEX BUILDSYS LIMITED VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL GSS	Regulation 44(2), Liquidation process Regulation		This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in	
21	7/30/2025	Application (I.B.C)	710102066962025	IB (IBC)/706(PB)2018	PROCON PVT. LTD	, 2016	8/14/2025	processing.	ABHISHEK
	7/30/2025	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/3(ND)2020	DEEPAK MAINI RESOLUTION PROFESSIONAL VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL GSS PROCON PVT. LTD	Section 12(2)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
22	1700/2020	Application (IID.G)	110102001012020	15 (150)/0(115)2020	M/S HANUNG TOYS AND	12(2)	0/1-1/2020	processing.	ABINOTER
		Interlocutory Application (I.B.C)			TEXTILES LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Amol
23		Interlocutory			DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR VARDHMAN ESTATES & DEVELOPERS PVT. LTD. VS REGISTRAR OF COMPANIES DELHI AND	Applicatio n under any other provisions-		This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in	
	7/31/2025	Application (I.B.C)		IB (IBC)/674(PB)2021	HARYANA DEVENDRA UMRAU		8/14/2025	processing.	ABHISHEK
24	7/31/2025	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/674(PB)2021	RESOLUTION PROFESSIONAL FOR VARDHMAN ESTATES & DEVELOPERS PVT. LTD. VS REGISTRAR OF COMPANIES DELHI AND	Sections 60(5)/Regul ation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
25									
		Interlocutory Application (I.B.C)			M/S HANUNG TOYS AND TEXTILES LIMITED VS ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)		This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Amol
26		[-] (··)		, -,,,-	CHANCHAL DUA			r · · · · · · •	
		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2158(ND)2019	LIQUIDATOR FOR HITECH GRAIN VS ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
27	52020	, ,		,				This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD	
		Interlocutory			AJIT SINHA VS PANKAJ	Section	0/4.4/2025	is submitted immediately to avoid further delays in	VIKRAM
28	8/1/2025	Application (I.B.C)	710102067552025	IB (IBC)/987(ND)2019	NUMBER	, ,	0/14/2025	processing.	VINKAW
	7/30/2025	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/85(ND)2021	DEVENDRA UMRAO VS PANKAJ KHAITAN	Applicatio n under any other provisions- IBC		This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Abhishek Parmar

29					RAKESH KUMAR JINDAL RP IN THE MATTER OF	Applicatio n under any other		This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD	
	8/2/2025	Interlocutory Application (I.B.C)	710102067062026		MS. KAAJAL AIJAZ ILMI VS PANKAJ KHAITAN	provisions- IBC		is submitted immediately to avoid further delays in processing.	Ayushi Guptta
30		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/55(ND)2018	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS	Applicatio n under any other provisions- IBC		This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	ABHISHEK
31	0/4/2023	Application (i.b.c)	710102000002023	IB (IBC)/33(ND)2018	PANKAJ KRAITAN	IBC	6/14/2025	processing.	ADHISHER
	8/4/2025	Interlocutory Application (I.B.C)	710102068302025	COMPANY PETITION IB (IBC)/306(ND)2022	NEELAM RANA TIWARI VS MR. SANJAY MEHRA RESOLUTION PROFESSIONAL OF PUSHPA BUILDERS LTD.	Sec 60(5)	8/14/2025	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	Rajanish
32	8/11/2025	Company Application(Compan	710102070652025	(COMPANIES	RAVINDER SINGH VS NYSAA RETAIL PRIVATE LIMITED	Rule 11 of	8/13/2025	no of objection 1. fill online of all respondent with basic detail 2. vakalatanama missed	Ravi Tyagi
33		Interlocutory		COMPANY PETITION	JORAWER SINGH VS M/S SAINOV SPIRITS PRIVATE	Section	2 2 2	no of objection 1. missed online basic detail as like petitioner and respondent address and pin code 2. application need every pages sign 3. 25 rs welfare	
34	8/11/2025	Application (I.B.C)	710102070772025	(IBC)/3383(ND)2019	LIMITED	60(5)	8/13/2025	missed in vakalatanama.	ABHISHEK
	8/12/2025	Interlocutory Application (I.B.C)	710102070852025	COMPANY PETITION IB (IBC)/297(PB)2018	NEELAM KUMAR JAIN VS M/S SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)		no of objection 1. fill respondent in respondent corner in online portal 2. application need every pages sign 3. 25 rs and 3 rs court fee missed in vakalatanama. 4 annexures page missed true copy 5 pagination missed in book marking as per index 6 need to delete extra same pdf uploaded in online 7 main case not mention in vakalatanama.	samarth shandilya
35	8/12/2025	Interlocutory Application (I.B.C)	710102070872025	COMPANY PETITION IB (IBC)/218(ND)2024	MR. VIVEK PARTI RESOLUTION PROFESSIONAL FOR VS REALTECH PRIVATE LIMITED VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Section 19(2) / Regulation 30	8/13/2025	no of objection 1. 25 rs welfare and 3 rs court fee missed in vakalatanama. 2. proof of service missed	NIPUN
36	8/11/2025	Interlocutory Application (I.B.C)	710102070442025	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN_(29TH MSR_STELLAR) VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Applicatio n under any other provisions- IBC		This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	MOHD NAZIM
37	8/11/2025	Interlocutory Application (I.B.C)	710102070612025		SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL IN THE MATTER OF PUNITA KHANNA (PG TO CD) VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Rule 11 of NCLT, 2016		This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	SHIV NANDAN SHARMA

38	8/11/2025	Interlocutory Application (I.B.C)	710102070432025	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN_(28TH MSR_STELLAR) VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Applicatio n under any other provisions- IBC	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in processing.	MOHD NAZIM
	8/12/2025	Interlocutory Application (I.B.C)	710102070932025	COMPANY PETITION IB (IBC)/294(PB)2023	VIRTUOSO IPE PRIVATE LIMITED THROUGH ITS DIRECTORS MR. ATUL L GALA RESOLUTION PROFESSIONAL VS SANJAY KUMAR MITTAL SUSPENDED DIRECTOR	Sec 60(5)	no of objection 1. fill petitioners address in online 8/13/2025 portal 2 petitioner address pincode	Mukesh Singh Bhadauria
40	8/12/2025	Interlocutory Application (I.B.C)	710102070952025	COMPANY PETITION IB (IBC)/1718(PB)2018	USHA JUYAL VS AJIT KUMAR	Rule 11 of NCLT, 2016	no of objection 1. date missed in vakalatanama. 2. fill 8/13/2025 basic detail in online portal as like mobile no	PRANAV
41	8/12/2025	Interlocutory Application (I.B.C)			MIRUM DIGITAL PVT LTD THROUGH ITS AR VS MR BHOOPESH GUPTA RESOLUTION PROFESSIONAL OF HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	8/13/2025 1. case type wrong.	Samarth Kapoor
42	8/11/2025	Company Application(Compan	710102070522025	COMPANY PETITION	PURNIMA COLONISERS PVT LTD AND ORS VS VEENA GUPTA	Rule 11 of	no of objection 1. book marking mandatory as per index with pagination 2 page no missed in index 3. memo parties missed in index and pdf 4 application need every pages sign 5 affidavit missed 6 vakalatanama missed 7 need to delete extra same pdf uploaded in proof of service portal 8 proof of service 8/13/2025 missed 9 annexures page missed sign with true copy	Akash Verma
43	8/11/2025	Interlocutory Application (I.B.C)		COMPANY PETITION	VIRTUOSO IPE PRIVATE LIMITED THROUGH ITS DIRECTORS MR. ATUL L GALA RESOLUTION PROFESSIONAL VS MR. ANIL MADAN	Sec 60(5)	no of objection 1. incomplete basic detail in online 8/13/2025 portal	Mukesh Singh Bhadauria
44	8/11/2025	Company Application(Compan ies Act)	710102070462025	(COMPANIES	RISHI INFRATECH PVT LTD VS MAHAMAYA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	no of objection 1. need to delete SHRI SHASHANK GUPTA entry in online portal 2. vakalatanama missed 3. 8/13/2025 incomplete online basic detail phone no or pin code	RAKESH KUMAR
45		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/692(ND)2022	RESOLUTION PROFESSIONAL - KIRAN UDYOG PVT LTD VS MAHAMAYA EXPORTS PRIVATE LIMITED ENDLESS SERVICES PRIVATE LIMITED VS SLR	Sec 60(5)	This is the reminder that the required Demand Draft (DD) has still not been submitted. Please ensure the DD is submitted immediately to avoid further delays in 8/14/2025 processing. 1. mention bookmarking according your index with	Pooja Bahry
47		Interlocutory Application (I.B.C) Restoration Application (IBC)		COMPANY PETITION IB (IBC)/565(PB)2021 COMPANY PETITION IB (IBC)/296(PB)2024	TECHINFRA PRIVATE LIMITED THE CANARA BANK LIMITED VS ANIL KUMAR	Section 12(2) Rule 11 of NCLT, 2016	page numbering. 2. remove main case parties in online 8/13/2025 portal. 3. need every page sign in application. 8/13/2025 no of objection 1. 1 rs court fee missed in vakalatnama.	Kanika Singhal
	0/12/2023	Application (IBC)	7 10 10207 1 162025	IB (IBC)/230(FB)2024	SHARIMA	2016	6/13/2023 IIO OI ODJECTION 1. 115 COURT FEE INISSEU III VAKAIATIIAINA.	ARUN

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48					MR. SHAILENDRA SINGH				
					RESOLUTION				
					PROFESSIONAL M/S				
					MORPHEUS				
					PRODEVELOPERS				
					PRIVATE LIMITED VS MR.	Section		This is the reminder that the required Demand Draft	
					SANTRAJ KASANA	19(2) /		(DD) has still not been submitted. Please ensure the DD	
		Interlocutory		COMPANY PETITION	MEMBER OF SUSPENDED	Regulation		is submitted immediately to avoid further delays in	
	8/4/2025	Application (I.B.C)	710102068612025	IB (IBC)/62(ND)2024	BOARD OF DIRECTOR	30		processing.	ABHISHEK
49	01-1/2020	Application (i.b.o)	7 10 10 20 000 120 20	15 (150)/02(115)2024	DOMES OF BIRESTOR	Rule 11 of	0/14/2020	processing.	ADMINISTR
73		Restoration		COMPANY PETITION	THE CANARA BANK	NCLT,			
	8/12/2025	Application (IBC)	710102071172025		LIMITED VS SHIV PRIYA	2016	8/13/2025	no of objection 1. 1 rs court fee missed in vakalatanama	ARUN
50	************	т фризичи (/		()()					
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					ATMA RAM HOUSE	Applicatio		rs welfare and 3 rs court fee missed in vakalatanama 4	
					INVESTMENT PRIVATE	n under		date missed in vakalatanama. 5 page no missed in pdf	
					LIMITED VS SREI	any other		6 main case no missed in affidavit and vakalatanama.	
		Interlocutory		COMPANY PETITION	EQUIPMENT FINANCE	provisions-		and in main application 7 delete extra same entry in	
	8/12/2025	Application (I.B.C)	710102071132025	IB (IBC)/346(ND)2025		IBC		proof of service deleted 8 proof of service missed	ANURAG YADAV
51		,		, , , , , ,					
					ACHLA AGARWAL VS				
1					NAVNEET KUMAR GUPTA			No of objection 1. Correct the bookmarking 2. OCR	
					IRP OF ANSAL			missed in pdf 3. True copy missed in annexure 4. 25rs	
		Interlocutory		COMPANY PETITION	PROPERTIES AND			welfare and 3rs court fees and date missed in	
	8/13/2025	Application (I.B.C)	710102071482025	IB (IBC)/558(ND)2024	INFRASTRUCTURE LTD.	Sec 60(5)		vakalatnama	Gaurav Singh
52					KAMAL SURI VS NIIL			no of objection 1. hindi page need english translate	
		Interlocutory		COMPANY PETITION				copy in volume 1 and volume 2 and 3 2. fill mobile no in	
	8/12/2025	Application (I.B.C)	710102071152025	IB (IBC)/560(PB)2017	PRIVATE LIMITED	Sec 60(5)	8/13/2025	basic detail	Sasttra Legal
53					BRIJESH SINGH BHADAURIYA				
					RESOLUTION				
					PROFESSIONAL FOR RCI				
					INDUSTRIES &				
					TECHNOLOGIES LIMITED				
					VS THE MANAGING				
					DIRECTOR HIMACHAL			This is the reminder that the required Demand Draft	
				COMPANY DETITION					
				COMPANY PETITION				(DD) has still not been submitted. Please ensure the DD	
	0/0/000	Interlocutory		IB	ELECTRICITY BOARD		0/4 4/000	is submitted immediately to avoid further delays in	
	8/2/2025	Application (I.B.C)	/10102068142025	(IBC)/2688(ND)2019	LIMITED AADI PROPUILD PVT LTD	Sec 60(5)	8/14/2025	processing.	ABHISHEK
54					(APPL) EPIL				
					(CONSORTIUM) VS			This is the reminder that the required Demand Draft	
1				COMPANY PETITION	RAKESH KUMAR GUPTA			(DD) has still not been submitted. Please ensure the DD	
1		Interlocutory		IR	RP OF EARTH			is submitted immediately to avoid further delays in	
	8/4/2025	Application (I.B.C)	710102068202026	(IBC)/1747(PB)2018	BUILDPROP PVT. LTD.	Sec 60(5)		processing.	AVINASH
55	0/4/2023	Application (I.D.O)	10102000232023	(150):1171 (FB)2010	DOILDFROF FVI. LID.	Gec 00(9)	0/14/2023	processing.	ATIMACII
33									
					CHANDRAKANT SANJEEV				
		Company		COMPANY PETITION	A SHETTY VS GAJALEE	Rule16(d),			
		Application(Compan		IB	COASTAL FOODS	NCLT			
	8/12/2025		710102071002025	(IBC)/1747(PB)2018	PRIVATE LIMITED & ORS	Rules.2016	8/14/2025	no of objections: - 1. case type wrong in online portal	Shawn
56	J. 12/2320		0102071002020	()	NISHA MALPANI		J. 1-7/2020	c. c.,cc.com. It odoo typo mong in online portar	
"					(RESOLUTION				
					PROFESSIONAL) VS				
					GAJALEE COASTAL	Section			
		Interlocutory		COMPANY PETITION	FOODS PRIVATE LIMITED	105,112,		No of objection 1. section wrong in index as per online	
	8/13/2025	Application (I.B.C)	710102071422025	IB (IBC)/373(ND)2022		113	8/14/2025	portal. 2. sign missed page no 4.	ankur gupta
57	J U. EUZU			(5). 5. 5(115)2022		1	5. 1-1/2020		Julytu
J.		Interlocutory		COMPANY PETITION	ARVIND VS SHRI DEEPAK			No of objection 1. Sign missed in application 2. True	
	8/13/2025	Application (I.B.C)	710102071402025	IB (IBC)/717(ND)2019		Sec 60(5)		copy sign missed in annexure	rit arora
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58		0710102066532025(INTERLOCUTORY APPLICATION	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AGSON GLOBAL PRIVATE	Section		No of objection 1. kindly attach compliance order 2.	
59	8/8/2025	No.of Docs 2) 0710102075612020(0710102066532025/1	(I.B.C)/3840(ND)2025 INTERLOCUTORY APPLICATION	LIMITED ICICI BANK LIMITED VS. M/S. ESSAR POWER	22, 27 Sec 43(1) r/w Sec 44		remove extra pdf 1. Three Rupees court fee missed on vakalatanama. 2. Index and bookmarking mandatory. 3. Kindly attach the	rajeshgautam1960
	8/11/2025	No.of Docs 1)	0710102075612020/2		JHARKHAND LIMITED	(1)	8/14/2025	compliance order.	Ayushkashyap
60	8/10/2025	0710102088882021(No.of Docs 2)	0710102088882021/10	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub- Section (1) 0f Section 66.		kindly attach the compliance order. 2. Counsel details incomplete in PDF.	YATISH
61	8/12/2025	0710102020072022(No.of Docs 3)	0710102020072022/1	INTERLOCUTORY APPLICATION (I.B.C)/1349(PB)2022	NIIL FLORENCE HOMEBUYERS WELFARE ASSOCIATION VS. NIIL INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016		Kindly provide the master index. 2. kindly upload the separated index according to each volumes. 3. pagination missed in bookmarking	srishtijuneja
62	8/13/2025	0710102023882023(No.of Docs 5)	0710102023882023/9	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7		no of objection 1.vol 2 and 3, 4, content is not visible pages in pdf 2.proof of service	SHITALKHATRI@12 3
63	8/13/2025	0710102012402025(No.of Docs 2)	0710102012402025/4	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL OF DREAM PROCON PRIVATE LIMITED VS. MANOHAR VIJ RESOLUTION PROFESSIONAL OF M/S LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)		1. kindly attach the compliance order dated 07.08.2025 is missed as per mention in Index. 2. bookmarking mandatory.	vishalhirawat
64		0710102012452025(No.of Docs 2)	0710102012452025/1	INTERLOCUTORY APPLICATION (I.B.C)/1235(ND)2025	RAJEEV GUPTA VS. BRIJESH SINGH BHADAURIYA RESOLUTION PROFESSIONAL OF RCI INDUSTRIES & TECHNOLOGIES LTD.	Sec 60(5)	8/14/2025	1. double numbering page no 60 to 111 and 128 to 141 in PDF.	abhi4064
65		0710102014212025(No.of Docs 0)	0710102014212025/6	COMPANY PETITION	LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS. FORUM DESIGNS PRIVATE LIMITED ,POINT BLANK CLOTHING LIMITED VS.	IBC Under Sec 9		OCR missed in all volumes. 2. kindly attach the compliance order dated 06.08.2025 as per mention in Index. 3. Page not readable properly page no. 250 to 263 in PDF. 4. Kindly upload proper bookmarking according to the volumes	
66	8/12/2025	0710102018602025(No.of Docs 3)	0710102018602025/5	INTERLOCUTORY APPLICATION (I.B.C)/1197(ND)2025	M/S RIVIERKRISHNA DEVELOPERS LLP VS. VIJENDER SHARMA & ANR.	Sec 60(5)		1. pagination missed in bookmarking in all volumes. 2. Not readable properly page no 121, 241 to 245 in PDF. 3. Incomplete pages in annexure page no 75 to 85 in PDF. 4. Remove double numbering page no. 192 to 202, 112 to	Liquidator2018

67		0740400040670005/		COMPANY DETITION	SHRAVAN MINOCHA AND	IDCdo.			
	8/12/2025	0710102018672025(No.of Docs 2)	0710102018672025/6	IB (IBC)/284(ND)2025	ORS VS. MS RAHEJA DEVELOPERS LTD	IBC under Sec 7	8/14/2025	1. kindly attach the compliance order.	D/2579/2012
68		0710102019262025(No.of Docs 2)	0710102019262025/6		NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHAK VS. NIRAMAYA PATHLABS	IBC under Sec 7		1. Bookmarking and OCR missed in PDF.	Prashant2612
69	8/12/2025	0710102019722025(No.of Docs 3)	0710102019722025/5	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)		1. Remove double pagination in all volumes page no. 74 to 95,118 to 121, 123 to 132A, 169 to 197, 198 to 256 and 273 in PDF. 2. Not readable page no. 118 to 119 and 131 to 132,184 to 186, 189, 190 to 191 in PDF. 3. 133 page no missed in PDF. 4. Vakalatanama missed in PDF.	Liquidator2018
70	8/13/2025	0710102020792025(No.of Docs 2)	0710102020792025/3	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016		index missed in PDF. 2. sign missed on every page of rejoinder. 3. counsel details missed on last page of rejoinder. 4. pagination missed in bookmarking.	stutidwivedi
71	8/13/2025	0710102021462025(No.of Docs 1)	0710102021462025/3	COMPANY PETITION (COMPANIES ACT)/54(ND)2025	TRL RICELAND PRIVATE LIMITED	Sec. 55(3)	8/14/2025	1. Kindly attach the compliance order.	alok2343
72		0710102046702025(No.of Docs 2)	0710102046702025/2		INVESTCARE REALTY LLP VS. RAJESH CHOUDHARY	IBC under Sec 7	8/14/2025	1. bookmarking mandatory in PDF.	aslawcham@gmail. com
73		0710102056182025(No.of Docs 2)	0710102056182025/1	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2025	TECPRO SYSTEMS LIMITED (UNDER LIQUIDATION THROUGH ITS LIQUIDATOR MR. RAMACHANDRAN SUBRAMANIAM VSKANTI BIJLI UTP ADAN NIGAM LIMITED (A WHOLLY OWNED SUBSIDIARY OFNTPC LTD.)	Applicatio n under any other provisions- IBC	8/14/2025	1. three Rs. court fee and 25 Rs. welfare ticket missed on Vakalatanama in PDF.	vikramsinghbaid
74	8/9/2025	0710102056712025(No.of Docs 1)	0710102056712025/2	COMPANY PETITION IB (IBC)/366(ND)2025	SHRI KRISHNÁ BUILD TECH VS. ADORE PROPBUILD LLP (LLPIN: AAW-3719)	IBC Under Sec 9	8/14/2025	No of objection 1. Kindly attach compliance order	Oshlegal
75	8/12/2025	0710102062742025(No.of Docs 1)	0710102062742025/2	COMPANY APPLICATION(COMP ANIES ACT)/161(ND)2025	MILES EDÚCATION PRIVATE LIMITED VS. FUTURENSE TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT	8/14/2025	index and bookmarking mandatory.	Tine Abraham
76	8/11/2025	0710102063762025(No.of Docs 2)	0710102063762025/1	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2025	ANIL KOHLI	Section 105,112, 113	8/14/2025	kindly attach the compliance order.	honeysatpal
77	8/11/2025	0710102063822025(No.of Docs 2)	0710102063822025/1	INTERLOCUTORY APPLICATION (I.B.C)/3679(PB)2025	ANIL KOHLI	Section 105,112, 113	8/14/2025	kindly attach the compliance order dt. 29.07.2025 missed in PDF as per mention in index.	honeysatpal

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		No.of Docs 2)	0710102063792025/1	(I.B.C)/3699(PB)2025	ANIL KOHLI	105,112, 113		kindly attach the compliance order dt. 30.07.2025 missed in PDF as per mention in index.	honeysatpal
79		0710102064182025(No.of Docs 2)	0710102064182025/1	INTERLOCUTORY APPLICATION (I.B.C)/3618(ND)2025	MUJAHID VS. ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCLT, 2016		No of objection 1. copy of vakalatnama missed in pdf 2. compliance order needed	nikitamanu
80		0710102064182025(No.of Docs 2)	0710102064182025/2	INTERLOCUTORY APPLICATION (I.B.C)/3618(ND)2025	MUJAHID VS. ASSISTANT COMMISSIONER CENTRAL GST	Rule 11 of NCLT, 2016	8/14/2025	No of objection 1. copy of vakalatnama missed in pdf	nikitamanu
81		0710102064492025(No.of Docs 2)	0710102064492025/1		PACIFIC IRON MANUFACTURING LIMITED VS. NISARG	IBC under Sec 7		No of objection 1. Kindly attach compliance order 2. date missed in index	yash@badkur
82		0710102040672023(COMPANY PETITION	SWISS PROMOTION PRIVATE LIMITED VS. JOHNSON WATCH COMPANY PRIVATE	IBC Under			babuanish2@gmail.
83	8/12/2025	No.of Docs 2)	0710102040672023/9	IB (IBC)/294(PB)2023	LIMITED	Sec 9	8/14/2025	1. OCR missed page no 2- 19 in PDF	com
		0710102102022023(No.of Docs 1)	0710102102022023/2	COMPANY APPEAL(COMPANIE S ACT)/311(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (UNIVERSAL FACILITY MANAGEMENT PVT LTD)	Sec 252 (1) - By Governme nt Body		kindly attach compliance order. 2. Counsel sign missed on index. 3. True copy sign missed in Annexures.	itdpuneetrai
84	0/12/2020	140.01 2003 17	071010210202202072	0 A01//011(ND/2020	ASSISTANT	In Body	0/14/2020	America.	itapaneetiai
		0710102102042023(No.of Docs 1)	0710102102042023/2	COMPANY APPEAL(COMPANIE S ACT)/312(ND)2023	COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (XAD SOFTWARE PVT LTD)	Sec 252 (1) - By Governme nt Body		kindly attach compliance order. 2. Counsel sign missed on index. 3. True copy sign missed in Annexures.	itdpuneetrai
85		0710102104222023(No.of Docs 3)	0710102104222023/8	TRANSFER PETITION(COMPANI ES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME SURENDRA	Sec. 245	8/14/2025	As per mention in Index Proof of service missed. 2. in VOL 2 index vakalatanama didn\\\'t mention.	angadmehta
86		0710102104222023(No.of Docs 3)	0710102104222023/8	TRANSFER PETITION(COMPANI ES ACT)/41(PB)2023	SADASHIVRAO GIRME VS. ASHOK SHANKARRAO	Sec. 245 Sec.	8/14/2025	As per mention in Index Proof of service missed. 2. in VOL 2 index vakalatanama didn\\\'t mention.	angadmehta
87		0710102003252024(No.of Docs 2)	0710102003252024/5	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	241(1),Sec. 242(4),Sec. 244(1)		kindly attach the compliance order. 2. Petitioner sign missing in index	dhirajphilip
88		0710102052742024(No.of Docs 1)	0710102052742024/7	CP(ÁA) MERGER AND AMALGAMATION(CO MPANIES ACT)/56(ND)2024	ARTLINE VINIMAY PVT LTD	Sec. 230- 232 - Second		Counsel details missed on last page no 5 of Affidavit Not readable properly page 43 to 48 in PDF. 3. True Copy missed on Annexures in PDF.	cfcadm00521
89	0/13/2023	NO.01 DOGS 1)	07 10 102032142024/7	AC 1 //30(ND)2024		WOUGH		.,,	CICAUIII0032 I
		0710102011562025(No.of Docs 1)	0710102011562025/3		PURMA PLAST PRIVATE LIMITED VS. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9		 index and bookmarking missed in PDF (Only proof of service uploaded). Kindly attach the compliance order. 	Keystone Partners
90		0710102032222023(No.of Docs 1)	0710102032222023/2	INTERLOCUTORY APPLICATION	RAKESH KUMAR JINDAL VSTRANSASIA AUTO AND GENERAL FINANCE LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		Bookmarking and index mandatory and compliance order needed to file proof of service	iprakesh@17

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	0710102050522025(8/8/2025 No.of Docs 1)	0710102050522025/4	APPLICATION	GAURAV MITTAL RP IN THE MATTER OF PG VINOD KUMAR SHARMA	Applicatio n under any other provisions- IBC	8/13/2025	No of objection 1. Kindly attach compliance order	Advocatebharti@17
92	0710102050522025(8/8/2025 No.of Docs 1)	0710102050522025/3	INTERLOCUTORY APPLICATION (I.B.C)/2975(ND)2025	GAURAV MITTAL RP IN THE MATTER OF PG VINOD KUMAR SHARMA	Applicatio n under any other provisions- IBC	8/13/2025	No of objection 1. Kindly attach compliance order	Advocatebharti@17
93	0710102051052025(8/12/2025 No.of Docs 1)	0710102051052025/5	INTERLOCUTORY APPLICATION	NEEL KAMAL AGARWAL VS. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL UNNATI FORTUNE HOLDINGS	Sec 60(5)	8/13/2025	1.kindly attach the compliance order. 2. Sign missed on last page of Affidavit 3. Notary and date missed on Affidavit. 4. Index and bookmarking mandatory.	nirajchamyal
94	0710102020712025(8/11/2025 No.of Docs 3)	0710102020712025/1	INTERLOCUTORY APPLICATION (I.B.C)/2550(ND)2025	MR. DEEPAK KUMAR AGARWAL VS. MAHENDRA SINGH	Sec 60(5)		1. True copy Sign missed Page no. 25 to 63, 161 to 193, 205 to 233 and 237 to 247, 352 to 440. 2. Not readable properly page no. 341, 342 344 to 347 in PDF. 3. Double numbering page no. 153 to 159 in PDF. 4. kindly upload translate page no. 158 to160, 175 to 176 and 200 to 202 in Hindi to English in PDF. 5. As per mention in Index page no 442 is missed in PDF.	jatinssethi
95	0710102050542025(8/8/2025 No.of Docs 1)	0710102050542025/1	INTERLOCUTORY APPLICATION (I.B.C)/2968(ND)2025	GAURAV MITTAL RP IN THE MATTER OF PG	Applicatio n under any other provisions- IBC	8/13/2025	No of objection 1. Kindly attach compliance order	Advocatebharti@17
96	0710102055092025(8/10/2025 No.of Docs 1)	0710102055092025/1	INTERLOCUTORY	RASHMI MINTRI VSISHWAR GUGANRAM SAMOTA SUSPENDED BOARD MEMBER M/S VIDHATA METAL PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	8/13/2025	1. kindly attach the compliance order.	RiyaThomas
97	0710102024272024(3/20/2024 No.of Docs 0)	0710102024272024/6	INTERLOCUTORY APPLICATION(IBC)(P LAN)/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	8/13/2025	1. Double numbering from Pg no 6-27 in PDF. 2. Sign missed page no 6-27 in PDF.	
98	0710102036402025(8/12/2025 No.of Docs 2)	0710102036402025/2	COMPANY PETITION IB (IBC)/271(ND)2025		Section 95(1)		;No of objections 1.OCR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd	DIV1991
99	0710102107952024(8/11/2025 No.of Docs 2)	0710102107952024/5	INTERLOCUTORY APPLICATION (I.B.C)/6144(ND)2024	VS. SARVESHWAR CREATIONS PRIVATE LIMITED	Sec 60(5)	8/13/2025	kindly attach the compliance order.	nidhimohanparash ar
100	0710102005182025(8/12/2025 No.of Docs 2)	0710102005182025/5		KEDRION BIOPHARMA INDIA PRIVATE LIMITED GRACE ELECTRICAL &	IBC Section 59	8/13/2025	OCR missed in PDF. 2. kindly attach the compliance order.	sonalijain
101	0710102005652025(8/12/2025 No.of Docs 2)	0710102005652025/6	COMPANY PETITION IB (IBC)/86(ND)2025	CONTRACTORS PRIVATE LIMITED VS. FUTEC	IBC Under Sec 9	8/13/2025	1 Counsel details missed on last page of written submission.	DEV&DEV
	0710102010562025(8/12/2025 No.of Docs 2)	0710102010562025/8	COMPANY PETITION IB (IBC)/156(ND)2025		IBC Under Sec 10	8/13/2025	kindly attach the compliance order dt. 30.07.2025 as per mention on index.	D25612018

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					KALPANA ARORA VS.	Sec.		
		0710102038382025((COMPANIES	NEXTGEN INFOWORLD	241(1),Sec.		
	5/4/2025	No.of Docs 0)	0710102038382025/7	ACT)/73(ND)2025	PRIVATE LIMITED	242(4)	8/13/2025 No of objection 1. vakalatnama mandatory in reply	
105								
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		0710102040022025(COMPANY PETITION	VS. APOLLO GREEN	IBC under		
	8/11/2025	No.of Docs 1)	0710102040022025/2	IB (IBC)/320(ND)2025	ENERGY LIMITED	Sec 7	8/13/2025 1. Date missed on vakalatanama.	info@dsnlegal
106								
					AMBRANE INDIA PRIVATE			
				COMPANY PETITION	LIMITED VS. MKMG			
		0710102129452019(IB	JEWEL DEVELOPERS	IBC under		
	9/26/2019	No.of Docs 0)	0710102129452019/10	(IBC)/2503(ND)2019	PRIVATE LIMITED	Sec 7	8/13/2025 No of objection 1. Kindly attach compliance order	
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				INTERLOCUTORY		Rule 11 of		
		0710102049952025(APPLICATION	IDBI BANK VS. EBIX	NCLT.		
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